

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No.6269/DHC/GAZ.IIB/G.8/SC/2022

Dated: 09.11.2022.

From:

The Registrar General,
High Court of Delhi,
New Delhi

To,

The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.

Sub: Repatriation of Sh.Virender Kumar Bansal, DHJS, presently on deputation as Secretary General, Supreme Court of India, to his parent cadre.

Sir,

I am directed to forward herewith a copy of the letter dated 07.11.2022 of the Registrar (Admn.I), Supreme Court of India with regard to repatriation of Sh.Virender Kumar Bansal, DHJS, presently on deputation as Secretary General, Supreme Court of India, to his parent cadre.

This is for your kind information and necessary action.

Yours sincerely,

Amit Narayan Bharthuar
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)
For Registrar General

Endst. No.6270-73/DHC/GAZ.IIB/G.8/SC/2022

Dated: 09.11.2022.

Copy forwarded for information and necessary action to:-

1. Sh.Virender Kumar Bansal, DHJS, presently on deputation as Secretary General, Supreme Court of India with the request to report to the Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi for joining, on being relieved from Supreme Court of India.
2. Sh.Rakesh Kumar, Registrar (Admn.I), Supreme Court of India.
3. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
4. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Amit Narayan Bharthuar
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

Jud. Sr.
P. JSS (Hqrs.)
09/11/22

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2022/84327-363

Dated, Delhi the 09 NOV 2022

Sub:- Repatriation of Sh. Virender Kumar Bansal, DHJS, presently on deputation as Secretary General, Supreme Court of India, to his parent cadre.

Copy forwarded for information to:-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Mediation Cell, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr. A.O.J / A.O.J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

Kaveri Baweja
(Kaveri Baweja)
District Judge, Comm Court-07,
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs),
Delhi

All communication should be
addressed to the Registrar,
Supreme Court by designation,
NOT by name
PIN CODE 110 001

**SUPREME COURT
INDIA
NEW DELHI**

No.F.6/2022-SCA(I)
New Delhi, dated November 7, 2022

From : Rakesh Kumar,
Registrar (Admn. I)
To : The Registrar General,
High Court of Delhi,
New Delhi

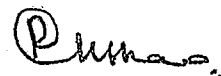
Sub. : **Repatriation of Shri Virender Kumar Bansal, Secretary
General-reg.**

Sir,

Hon'ble the Chief Justice of India has been pleased to repatriate Shri Virender Kumar Bansal, a member of Delhi Higher Judicial Service, presently on deputation as Secretary General, Supreme Court of India to his parent cadre i.e. High Court of Delhi with effect from afternoon of 8th November, 2022, on request.

Accordingly, Shri Virender Kumar Bansal, Secretary General shall stand relieved of his duties in this Registry with effect from afternoon of 8th November, 2022.

Yours faithfully,



[Rakesh Kumar]